

PUNJAB VIDHAN SABHA SECRETARIAT

Unstarred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Thursday , the 30th June, 2022 (Morning Sitting)**

To set-up an Industrial Training Institute (ITI) at Village Rurka Kalan

41. **Sardar Vikramjit Singh Chaudhary, M.L.A.:-** Will the Chief Minister be pleased to state:-
- whether it is a fact that the Government had approved the proposal to set up an Industrial Training Institute (ITI) at village Rurka Kalan in Phillaur sub-division;
 - the steps taken by the Government to start the said I.T.I. alongwith the time likely to be taken for the same?

Implementing the Provisions of the Mental Healthcare Act 2017

47. **Sardar Vikramjit Singh Chaudhary, M.L.A.:-** Will the Chief Minister be pleased to state:-
- whether the Government has constituted the State Mental Health Authority (SMHA) under the Mental Healthcare Act, 2017; if so, the details thereof;
 - the number of Institutions registered by SMHA alongwith the names of all such Institutions;
 - the number of Clinical Psychiatric Mental Health Nurses and Psychiatric Social Workers registered with the SMHA;
 - whether SMHA has uploaded the register online of all Mental Health Institutions and professionals as required by the Mental Health Care Act, 2017; if so, the details thereof;
 - whether the SMHA has constituted the Mental Health Review Boards; if not, the reasons therefor;
 - the steps taken by the government to fully implement the provisions of the Mental Healthcare Act, 2017?

Details of the properties of I.A.S/I.P.S and Officers of other categories

67. **Doctor Sukhwinder Kumar, M.L.A.:-** Will the Chief Minister be pleased to state:-
- whether the details of properties of all its I.A.S/I.P.S and officers of some other categories are laid on the table of the House every year by the State Government;
 - if reply to part (a) above be in the affirmative, the names of the officers whose details of assets for year 2021 and this year were laid on the table of the House and whether any action has been taken by the government against the officers who did not disclose the details of their property, if not, whether there is any proposal under consideration of the Govt. to do so in future?

To restore the Notification cancelled by the Government

70. **Doctor Sukhwinder Kumar, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state whether the State Government is ready to restore the notification cancelled by the Government in respect of various unions of Punjab Workers as Rural Workers Unions of Punjab, Land Acquisition Struggle Committee, Demands of Revolutionary Rural Workers Union, one third part of panchayat land, to give land on lease at low cost, to cancel the dummy auctions after review and taking land on lease for three years; if so, by when, the details be provided?

Recruitment details of 200 Drivers by the Health Department in year 2011

79. **Shri Dinesh Chadha, M.L.A.:-** Will the Chief Minister be pleased to state whether it is a fact that 200 candidates who had been recruited on the posts of drivers on 26.07.2011 by the Health and Family Welfare Department have not been given appointment letters so far ; if so, the policy being adopted for the appointment of these selected candidates in near future ; the details be provided ?

To set up a Sugar Mill at Tehsil Dharmkot

81. **Sardar Devinderjeet Singh Laddi Dhose, M.L.A.**-Will the Co-operation Minister be pleased to state whether all the Sugar Mills have shut down in Malwa; if so, whether the govt. will consider on the proposal to set-up a govt. or semi-govt. Sugar Mill in Assembly Constituency Dharmkot; if so, as to when?

To meet the shortage of Teachers in Govt. Colleges of State

82. **Sardar Devinderjeet Singh Laddi Dhose, M.L.A.**-Will the Higher Education Minister be pleased to state whether it is a fact that there is an acute shortage of regular teachers in all the Govt. Colleges of the State; if so, whether there is any proposal under consideration of the Government to meet the shortage of the same by conducting new recruitment?

Details regarding drainage of sullage water of Factories

83. **Sardar Labh Singh Ugoke, M.L.A.**- Will the Chief Minister be pleased to state:-
- whether it is a fact that sullage water of factories in the State is being drained in an unsafe manner;
 - if reply to part (a) above be in the affirmative, whether the government will ensure compliance with the rules of installing water treatment plants for drainage after making an enquiry of the same ?

Chandigarh
The 28th June, 2022

Surinder Pal,
Secretary,
Punjab Vidhan Sabha